Annexure – 8														
Name of the corporate debtor: Lily Jewellery Private Limited; Date of commencement of CIRP: 25.08.2025; List of creditors as on: 26.11.2025														
			List of operation	nal creditors (Other than V	Jorkmen and	Employee	s and Gove	rnment Du	ies)					
(Amount in ₹)														
Sr. No.	Name of creditor	Details of	claim received	Details of claim admitted						Amount	Amount	Amount	Amount of claim	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim	Nature of	Amount	Amount	Whether	% of	of	of any	of claim	under verification	
				admitted	claim	covered	covered	related	voting	contingen	mutual	not		
						by	by	party?	share in	t claim	dues, that	admitted		
						security	guarantee		CoC		may be			
						interest					set-off			
1	Seepz Tower-II Premises Cooperative	10-09-2025	1,51,30,269.71	1,23,30,812.66	Unsecured	-	-	-	0%	-	-	-	27,99,457.05	Clarification
	Society Ltd.													sought
	Total		1,51,30,269.71	1,23,30,812.66	-	-	-	-	-	-	-	-	27,99,457.05	